

(8)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1472/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Farouk Sodagar Darvesh & Company Pvt. Ltd.
V/s.
Shree Ram Urban Infrastructure Ltd.

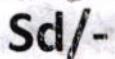
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
8	Rohan Tajadhyaksha a/w Pukket Subhranami & Ranjita Nair 11b The Law Point	Advocates for Debtor	

ORDER

CP No.1472/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.1.2018.



V. NALLASENAPATHY
Member(Technical)



B. S. V. PRAKASH KUMAR
Member (Judicial)